

ITEM NO.13
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Sandiv Kalia, Adv.
Mr Srilok Nath Rath, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent (State) is duly represented and counter
affidavit has been filed.

Await original records from the High Court and Trial Court.
Issue D.O. letter immediately.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ